

(a) whether Engineers India Limited will prepare a feasibility Study Report on developing port facilities near Balacharum for Visakhapatnam Steel Project, and

(b) if so, the time by which it will take to complete the study ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) Yes Sir M/s Engineers India Limited have been entrusted with the preparation of a techno economic feasibility study on port facilities for the Visakhapatnam Steel Plant. They are examining various alternatives including the feasibility of developing a port near Balacheruvu.

(b) Their report is expected in June, 1972

Allotment of Iron and Steel for Small Scale Industries in Bihar

4992 SHRI SWARAN SINGH SOKHI Will the Minister of STEEL AND MINES be pleased to state

(a) the total tonnage of Iron and Steel quota of each category sanctioned to Bihar State by the Centre for 1972-73, for small Scale Industries and

(b) whether it has been increased as compared to last year ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) and (b) Under the present distribution system there are no state-wise allocations of quotas.

Steel supplies to Small Scale Industries are now mostly routed through the respective State Small Scale Industries Corporations. The Corporations make their own assessment of the requirements of the units in their State and place their consolidated demand on the Joint Plant Committee. The material received is distributed by the Corporations through their depots.

Memorial of Mahatma Gandhi in Bangla Desh

4994 SHRI DHARAMRAO AFZAL-

PURKAR Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether some freedom fighters have planned for the memorial of Mahatma Gandhi at Noakhali, in Bangladesh, where Bapuji had conducted a oneman peace mission during the pre-partition time, and

(b) if so, the reaction of Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURIENDRA PAL SINGH) (a) and (b) Government have no information but have taken steps to ascertain the facts.

Restoration of Property to Indians Declared as Enemy Property in 1965 During Indo Pak Conflict

4995 DR SANKATA PRASAD Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No 1350 on the 21st November, 1971 and state

(a) whether as a result of Indo Pak conflict of 19 5 Pakistan Government declared the property of Indians in East Pakistan as enemy property, and

(b) whether there is any proposal under consideration of Government to approach the Bangla Desh Government to restore the property of such Indians and if so, the salient features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURIENDRA PAL SINGH) (a) Yes, Sir

(b) The matter is being examined

Limits of Territorial Waters from Continental Shelf

4998 SHRI D D DESAI Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) the territorial waters limit from the continental shelf as accepted by the United